

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/03/2019

C.P./260/19/2017

O.A./260/244/2014

FOR HEARING

ITEM NO:42

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

PRAFULLA KUMAR ROUT

-V/S-

MR UMESH SINGH

FOR RESPONDENTS(S) Adv.: Mr. B.B. Patnaik

Notes of The Registry	Order of The Tribunal
	<p>Mr. B.B. Patnaik, Ld. Counsel for the respondents submits that the respondents have filed SLP (C) No.034920 of 2017 before the Hon'ble Supreme Court against the order passed by the Hon'ble High Court of Orissa which is pending for consideration and no stay order has been passed in favour of the respondents. He has filed the affidavit along with the required documents which is taken on record. Therefore, the order of this Tribunal has been implemented subject to the result of the SLP pending before the Hon'ble Supreme Court.</p> <p>Accordingly, the C.P. is dropped and notices discharged. If the applicant has any further grievance in the matter, he may take appropriate action as per law.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <div style="display: flex; justify-content: space-around; border: 1px solid blue; padding: 5px; margin-top: 10px;">(SWARUP KUMAR MISHRA) MEMBER (J)(GOKUL CHANDRA PATI) MEMBER (A)</div>

